- (ख) क्यायहसच है कि इस क्षेत की "सी-2 पाकेट" की सारी सहवीं, नालियां व रास्ते (सीमेन्ट कंकीट पथ) भी नगर निगम को सौंपे गए थे;
- (ग) यदि हां, तो निगम ने इस पाकेट के रास्तों (सीमेंट कंकीट पथ) की मरम्मत पर ब्रभी तक कितना धन व्यय विधा है; स्रीर
- (घ) का उपर्यका क्षेत्र में रास्तों की दशाखराब है और उनकी मरम्मत ठीक से नहीं की गई है, यदि हां, तो उसके क्या कारण हैं ?

राज्य विभाग में राज्य मंत्री (श्री पी०ए० संगमा) : (क) लारेंस रोड में कुछ प्रावासीय पाकेटों की सेवाएं मई, 1978 में दिल्ली विकास प्राधिकरण द्वारा दिल्ली नगर निगम को सौंपदी गई थी। दिल्ली विचास प्राधिकरणदारा "डैफोसियन्सीक" (कमियां) चार्जेज के रूप में 8,67,400 रुपए की राशि दो गई थी जिसमें से 6,79,900 रपए राडकों में कमियों के लिए और 1,87,500 रुपए बरसाती नालियों के लिए थे।

- (ख) अन्तिरिक्त सोमेंट कंकोट रास्तों ग्रौर चौकी संरक्षण के ग्रतिरिक्त सड़कें, भीरगलियां नालियां निगम को सौंपी थी।
- (ग) अलग-अलग पाकेटों के लिए कोई ग्रलग-प्रलग लेखा नहीं रखा जाता फिरभी हाल में सी-11 पाकेट में बाहर सीमेंट कंकीट रास्तों के सुधार के लिए 25,000 रुपए के आंकलन की स्वीकृति दी गई है ।
- (घ) नगर निगम पिछले तीन वधी (1982-83 से 1984-85) के दौरान इस क्षेत्र में सुधार और सड़कों की मरम्मत के लिए अपनी राजस्व निधियों में से 19.60 लाख की राशि पहले ही खर्चकर चुका है। चालू वित्त वर्ष (1985-86) में इस क्षेत्र में सड़कों के सुधार/मरम्मत के लिए कार्य मुरू हो गया है। इसके अतिरिक्त लारेंस रोड जो इन ब्रावासीय पाकेटों के लिए मुख्य

रास्ता है को 85.00 लाख रुपए की अनुमानित लागत से चौड़ा विःया जा रहा है श्रीर सुधारा जा रहा है।

to Quesions

Steps to avoid calling of army maintaining law and order

3183. SHRI SURESH KALMADI;. SHRI DHARAM CHANDER PRASHANT:

Will the Minister of HOME AFFAIRS be pleased 'to state:

- Ca) what steps have been taken to j avoid repeatedly calling the army for maintaining law and order; and .
 - (b) whether Government are considering strengthening and trail!
 - e Central Reserve Police force for the purpose or raising a separate force of exservicemen for thig purpose?

THE MINISTER OF HOME AFFAIRS (SHRI S. B CHAVAN); (a) ' and (b) The existing Central Police Forces have been augmented to meet any law and order situation. This will help in minimising the use of Army for maintaining law and order. There is no proposal for raising a separate force of ex-servicemen for this purpose.

5-day week in Government offices

- 3184. SHRI SURESH KALMADI: SHRI DHARAM CHANDER PRASHANT;
- (a) whether the 5-day week has increaed efficiency in Government Departments; and
- (b) if not, wnether Government Propose to reconsider introouong ti-da_v week again?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND

PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM): (ai The 5-day week scheme was introduced in the civil administrative offices of the Government of India with effect from 3.6.1985. It has bee.i ensured that employees will work for 37-1/2 hours per week while no formal assessment of the scheme in terms of efficiency haf, been made, it is felt that the scheme has been well received.

Written Answers

(b) Then. is no proposal at present to reconside, introducing 6-day week system.

Sarkaria Commission

3185. SHRI SURESH KALMADI: SHRI DHARAM CHANDER PRASHANT:

Will the Minister of HOME AFFAIRS be pleased to state by when the Sarkaria Commission is likely to submit its report on the Centre-State relations?

THE MINISTER OF HOME AF-FAIRS (SHRI S. B. CHAVAN): The Commission is likely to submit its report within it_s extenaed term i.e. upto 3-0-6-1986.

Letter heads of D. Jagjit Singh Chauhan

3186. SHRI DHARAM CHANDER PRASHANT: SHRI KISHOR MEHTA: SHRI SURESH KALMADI:

"Will the Minister of HOME AF-AIRS be pleased to state:

- (a) whether it is a fact that letter heads of Dr. Jagjit Singh Chauhan's 'Government in exile in London' were found in a house in Safdarjung Deve lopment Area in New Delhi by an luome-tax official during a raid; an>1
- (b) if so, what are the details the reof?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI P. A SANGMA): (a) and (b)

On receipt of an information that one R. C. Mehtani was indulging in violation of Foreign Exchange Regula-! Ac-t, the Enforcement Direc-fom-'-. of the Ministry of Finance raided his residence in Safdarjung Development Area and seized some Indian currency amounting Rs. 6,07,000/- whirh was later on handed over to the Income Tax authorities. However, from the office premises at Nehru Place, the following documents amongst others were seized:--

to Questions

- (1) A blank letter head with the following description; "Republic of Khalistan, Khalistan House, 12, Talbot Road. London W2 5LH Tel: 01-221 3869"
- (2) A photo copy of an unsigned soeret letter dated 25-6-1984 addressed to Mr S. Joshi, Indian High Sommis&ion Aldwych, London-WC2 on a letter head with the address, 30, Milnor Street, SW 3, 2QE, Telephone 589 -1023 Telex. 916851 informing 'about the activities of one 'Prince' by the name of Bir Singh Parmar, claiming to he Pres_s Attache of the Govt, of Khalistan and son of the so called "Defence Minisler" in the new Cabinet.
- (3) A photo copy of a press Statement by one Manjit Singh Khaire, Advocate of Punjab and Harvana High Court and Civil Rights Activist and Member of National Executive of Peoples Union
- for Civil Liberties headed by Shri Tarkunde with the caption "Khalistan House, Tel. No. 01-221-3359 about acquainting the West about the plight of the people of Punjab specifically about the Sikhs and totai denial of their basic human rights and about atrocities committed during the Blue Star Operation on Golden Temple, Amristar."
- (4) A photocopy of another press release dated 1-7-84 on t'ne letter head of "Republic of Khalistan" Khalistan House. 12, Talbot Road,